

DIVISION BENCH
COURT - I

S-4

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/103(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 01ST MAY 2024

IN THE MATTER OF	INDIAN BANK VS MR SYED FAROOQUE HUSSAIN PERSONAL GUARANTOR OF M/S PRIME TECHNOPLAST PRIVATE LIMITED
UNDER SECTION	SECTION 95(1)

Appearances (via video conferencing/physically)

ORDER

1. None appears for the parties.
2. Post the matter on **24/06/2024**.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**